GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

RAJYA SABHA

UNSTARRED QUESTION NO. 763 ANSWERED ON 05.12.2025

RAILWAY OVER BRIDGES IN GUJARAT

763. SHRI BABUBHAI JESANGBHAI DESAI:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether proposals have been received from Government of Gujarat regarding demand for construction of ROBs (Railway Over Bridges);
- (b) if so, the details thereof;
- (c) whether Government is planning to construct the said ROBs at unmanned or congested level crossings in Gujarat; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (d): Sanctioning of proposals for construction of ROBs/RUBs in lieu of Level Crossings is a continuous and dynamic process of Indian Railways. Such works are prioritised and taken up on the basis of its impact on safety in train operations, mobility of trains & impact for road users and feasibility etc.

Nos. of ROBs/ RUBs constructed on Indian Railways during the period 2004-14 vis a vis 2014-25 (Oct'25) is as under:

| Period | ROBs/ RUBs constructed |
|----------|--|
| 2004-14 | 4,148 Nos. |
| 2014-25 | 13,653 Nos. (including 445 Nos. in the State of Gujarat) |
| (Oct'25) | |

As on 01.11.2025, 374 Road Over Bridge (ROB)/Road Under Bridge (RUB) works are sanctioned at a cost of ₹ 8340 Cr in the state of Gujarat which are at various stages of planning and execution.

All Unmanned level crossings (UMLCs) on running lines of Broad Gauge (BG) network of Indian Railways have been eliminated by 31.01.2019. Level Crossings (LCs) are eliminated either by providing Road over Bridges/Road under Bridges (ROBs/RUBs) in lieu of LCs or through direct closure (for low traffic LCs) or by diversion of road traffic to nearby ROB/RUB/LC depending upon the site conditions.

Railways have taken following measures to expedite the progress of ROB/RUB works:

- (i) Joint survey with concerned State Govt./Road Owning Authority is done before finalizing the General Arrangement Drawing (GAD) to ensure smooth execution.
- (ii) Periodic meetings of Railway & State Government officials are done to resolve various issues related to ROB/RUB works.
- (iii) Standardization of superstructure drawings for various combinations of span, skewness and width of road on Railway portion has been done to avoid delays during the design approval. This has been issued in the form of compendium, which can be directly adopted for Road Over Bridge across Railway lines for expeditious planning.
- (iv) ROB/RUB works are planned to be executed on a single entity basis by Railway wherever possible. In case any Road Owning authority/State Govt. wants, then Railway may permit them to execute the work on a single entity basis.

Proposals/requests/suggestions/representations, both formal and informal, for ROBs/RUBs across the country are received on the basis of demands raised by State Governments, Members of Parliament, elected representatives, organizations/rail users etc. at various levels including Railway Board, Zonal Railways, Divisional Offices etc. As receipt of such proposals/complaints/suggestions is a continuous and dynamic process, centralized compendium of such requests is not maintained. However, these are examined and action as found feasible and justified is taken from time to time.
